

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

PUBLIC NOTICE

Due to technical problem the O/O CGPDTM is unable to publish the publication of registered design u/s 7 of the Design Act, 2000 for this week (Journal no. 7 and date of publication 14/02/2014)

COPYRIGHT PUBLICATION

SL NO	CASE NUMBERS	RENEWED ON
1.	191894	20.01.2014
2.	191898	20.01.2014
3.	191911	20.01.2014
4.	191913	20.01.2014
5.	195199	07.01.2014
6.	195201	09.01.2014
7.	195202	09.01.2014
8.	195203	07.01.2014
9.	195204	07.01.2014
10.	195273	09.01.2014
11.	205489	20.01.2014
12.	205491	20.01.2014
13.	205492	20.01.2014
14.	205494	20.01.2014
15.	205495	20.01.2014
16.	205496	20.01.2014
17.	213628	20.01.2014
18.	213629	20.01.2014
19.	213630	20.01.2014
20.	216858	20.01.2014
21.	216860	20.01.2014
22.	192174	30.01.2014
23.	192175	30.01.2014

THE DESIGNS ACT 2000
SECTION 30
DESIGN ASSIGNMENT

The Design stands in the name of **HINDUSTAN UNILEVER LIMITED** registered under the Designs Act, 2000 has been assigned in the Register of Designs in the name as follows:-

Design No.	Class	Name
252255	09-01	UNILEVER PLC, A COMPANY REGISTERED IN ENGLAND AND WALES UNDER COMPANY NO. 41424 OF UNILEVER HOUSE, 100 VICTORIA EMBANKMENT, LONDON, EC4Y 0DY, UNITED KINGDOM